NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2006 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s. Jaimahal Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE 1. Abhishek K. Ras, Adv. ? 2. Tuskita Ghosh, Adv. J For Petitotioners Jor Prime regar India Justila

ORDER

A request for adjournment is being made by the petitioner's counsel. Letter of adjournment had been circulated and the same is not opposed by the ld. Senior Counsel for the respondents.

2. This Bench is also apprised that in a proceeding before the Hon'ble Apex Court, certain issues decided would have a bearing on the case, more specifically in respect of its maintainability which has been raised vide CA 23/2016. In view of the same, it would be expedient to decide CA 23/2016.

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3. Be listed for arguments on **28**.09.2016.

4. In the event of this application being dismissed, the main petition shall be taken up for further arguments.

5. Parties are therefore directed be ready for final arguments.

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(Ina Malhotra) Member Judicial

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